

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 3699
TO BE ANSWERED ON 12th August, 2025

Assistance during Lean Fishing Period

3699. Shri Ajay Kumar Mandal:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state.

- (a) the details of the financial and nutritional assistance provided to the families of fishermen during the lean fishing period under the Pradhan Mantri Matsya Sampada Yojana (PMMSY), year and State-wise including Bihar;
- (b) whether the Government has taken any steps to ensure that fishermen in Bihar receive fair prices for their fish in retail markets;
- (c) if so, the details thereof and if not, the steps taken by the Government in this regard;
- (d) whether any Model Fisheries village Project has been initiated under PMMSY in Bihar; and
- (e) if so, the details of such projects in Bihar and if not, the reasons for the absence of such initiatives in the State?

ANSWER

**MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI GEORGE KURIAN)**

(a): The Pradhan Mantri Matsya Sampada Yojana (PMMSY) being implemented by the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India inter-alia, provides for livelihood and nutritional support for socio-economically backward active traditional fisher's families for conservation of fish resources during the fishing ban/lean period in all State/UTS including Bihar. The Governmental financial assistance of Rs. 3000/- per fisher and beneficiaries' contribution of an amount of Rs.1500/- accumulating to Rs.4500/- is provided to each traditional fisher's families @Rs.1500/per month during fishing ban/lean period for three months. The assistance is shared in the ratio of 50:50 for general state, 80:20 for North Eastern States and Himalayan States while 100% for UTs. During last five years (2020-21 to 2024-25) under PMMSY, an average of 5,94,538 traditional fisher's families annually have been provided livelihood and nutritional support at total cost of Rs.1384.98 crore including central share of Rs. 490.84 crore. The State and year-wise details of the livelihood and nutritional support provided to traditional fishers' families during the fishing ban/lean period including Bihar is at **Annexure.**

(b) and (c): For creation and strengthening of fish marketing infrastructure in Bihar, the Department of Fisheries, Government of India, under PMMSY, has supported 1708 units of fish transportation facilities i.e. refrigerated vehicles, insulated vehicles, two wheelers/three wheelers, 52 Cold storage/Ice plants, 1 state of the art wholesale fish market, 90 fish kiosks and 1 E-platform for e-trading and e-marketing of fish and fisheries products with total outlay of Rs. 91.906 crore. To provide real-time price information to fishers, fish farmers and other stake holders and to help them to negotiate better price and profitability, National Fisheries Development Board(NFDB) has launched 'Fish Market Price Information System' (FMPIS) to capture and disseminate fish market prices of commercially important marine and inland fishes species from a total of 111 wholesale and retail fish markets in 29 States/UTs including Bihar. Government of Bihar has reported that this FMPIS at present is being implemented in Patna and Darbhanga district to ensure that the fishermen receive fair price for their produce in fish retail market.

(d) and (e) : The Pradhan Mantri Matsya Sampada Yojana (PMMSY) implemented by the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying *inter-alia* provides support to the Coastal State Governments and Union Territories(UTs) for development of Integrated Modern Coastal Fishing Villages. The unit cost envisaged for development of each integrated coastal fishing village is shared between the Central and concerned State Government in 60:40 basis and the Government of India meets 100% unit cost in case of Union Territories. Under PMMSY, the proposals with total outlay of Rs.7756.46 lakh for development of total 11 integrated modern coastal villages have been approved which include (i) nine coastal villages at a cost of Rs. 6106.61 lakh in Kerala, (ii) one coastal village at a cost of Rs.899.85 lakh in Lakshadweep and (iii) one coastal village at a cost of Rs. 750 lakh in West Bengal. In addition, under the PMMSY, the Department of Fisheries, Government of India, in consultation with the coastal States/UTs has also identified 100 coastal fishermen villages situated close to the coastline for development as Climate Resilient Coastal Fishermen Villages (CRCFV) to make them economically vibrant fishermen villages. The National Fisheries Development Board (NFDB), Hyderabad has been made a nodal agency and the proposals for development of the identified 100 coastal villages at a total cost of Rs. 200 crore has been approved under the PMMSY. As per PMMSY scheme guidelines, both the components i.e. Integrated Modern Coastal Fishing Villages and Climate Resilient Coastal Fishermen Villages are implemented in coastal States and Union Territories only, hence, no projects have been sanctioned under these components to inland States including Bihar.

Statement referred to in reply of part- (a) of Lok Sabha Unstarred Question No. 3699 put in by Shri Ajay Kumar Mandal, Hon’ble Member of Parliament for answer on 12th August, 2025 regarding ‘Assistance during Lean Fishing Period ’: State-wise details of the livelihood and Nutritional support provided to fishers’ families during the fishing ban/lean period under PMMSY

(Rs. In lakhs)

Sl. No	Name of the States	2020-21			2021-22			2022-23			2023-24			2024-25		
		Physical (No.)	Proj. Cost	GoI Share	Physical (No.)	Proj. Cost	GoI Share	Physical (No.)	Proj. Cost	GoI Share	Physical (No.)	Proj. Cost	GoI Share	Physical (No.)	Proj. Cost	GoI Share
1	Andhra Pradesh	0	0	0	98360	4426.20	1475.40	98360	4426.20	1475.40	123000	5535.00	1845	123000	5535.00	1845.00
2	Assam	20000	900.00	480.00	21000	945.00	504.00	21000	945.00	504.00	21000	945.00	504	21000	945.00	504.00
3	Bihar	0	0	0	50000	2250.00	750.00	0	0	0	0	0	0	0	0	0
4	Chhattisgarh	8000	360.00	120.00	8000	360.00	120.00	10000	450.00	150.00	10000	450.00	150.00	10000	450.00	150.00
5	Gujarat	0	0	0.00	30000	1350.00	450.00	0	0	0	0	0	0	0	0	0
6	Himachal Pradesh	3557	160.07	85.37	3557	160.07	85.37	4032	181.45	96.77	2675	120.38	64.20	3444	154.98	82.66
7	Karnataka	24003	1080.14	360.05	20414	918.63	306.21	24003	1080.14	360.05	24136	1086.12	362.04	23822	1071.99	357.33
8	Kerala	178265	7110.00	2673.98	179316	8069.22	2689.74	183540	8259.30	2753.10	158002	6464.10	2154.70	156042	6563.55	2187.85
9	Madhya Pradesh	10385	467.33	155.78	11237	505.67	168.56	10506	472.77	157.59	14989	674.51	224.84	12528	563.76	187.92
10	Maharashtra	0	0	0	0	0.00	0.00	2000	90.00	30.00	2000	90.00	30.00	0	0	0
11	Mizoram	6283	282.74	150.79	6283	282.74	150.79	0	0	0	6304	283.68	151.30	0	0	0
12	Odisha	12000	540.00	180.00	20000	900.00	299.97	0	0	0	12000	540.00	180.00	1000	540.00	180.00
13	Rajasthan	103	3.09	1.11	2200	99.00	33.00	0	0	0	0	0	0	0	0	0
14	Sikkim	0	0	0	200	9.00	4.80	60	2.70	1.44	215	9.68	5.16	220	9.90	5.28
15	Tamil Nadu	216747	9753.62	3251.21	170000	7650.00	2550.00	190365	8566.43	2855.48	179000	8055.00	2685.00	179000	14320.0	2685.00
16	Telangana	2000	90.00	30.00	4000	180.00	60.00	0	0.00	0.00	4000	180.00	60.00	0	0	0
17	Tripura	2239	67.17	53.74	4142	186.39	99.41	4246	191.07	101.90	3908	175.86	93.79	0	0	0
18	Uttar Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	1000	45.00	15.00
19	Uttarakhand	0	0	0	200	9.00	4.80	0	0	0	0	0	0	0	0	0
20	Andaman & Nicobar	0	0	0	1000	45.00	30.00	0	0	0	0	0	0	0	0	0
21	J&K	17396	782.82	521.88	16286	732.87	488.58	16286	732.87	488.60	14500	652.50	435.00	17500	787.50	525.00
22	Lakshadweep	0	0	0	2500	112.50	75.00	0	0	0	0	0	0	0	0	0
23	Puducherry	28767	1294.52	863.01	28767	1294.52	863.01	24800	1116.00	744.00	25000	1125.00	750.00	27000	1215.00	810.00
Total		529745	22891.48	8926.91	677462	30485.80	11208.64	589198	26513.93	9718.33	600729	26386.83	9695.03	575556	32201.68	9535.04
